

THE MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) No, Sir.

(b) to (e) Do not arise.

1 Reference, Uttar Pradesh
Closure of Road passing through 39 GTC Varanasi

2459. SHRI ANAND RATNA MAURYA : Will the Minister of DEFENCE be pleased to state :

(a) whether the road passing through 39 GTC (Gorkha Training Centre) at Varanasi has been closed recently for general public and traffic;

(b) if so, the reasons therefor;

(c) whether there is any proposal to open the road in public interest;

(d) if so, when; and

(e) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) : (a) and (b) No, Sir. However, a proposal to close a one kilometre stretch of an internal MES road passing through 39 Gorkha Training Centre, Varanasi, for security reasons, is under consideration in consultation with local administration.

(c) to (e) Do not arise.

Indian Currency
Withdrawal of Currency Notes above Rs. 100 Denomination

2460. PROF. K V THOMAS : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal to withdraw the currency notes above Rs. 100 denomination; and

(b) if so, the details in this regard with reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) No, Sir.

(b) Does not arise.

Lending target of State Bank of Indore

2461. SHRI RAM BADAN : Will the Minister of FINANCE be pleased to state :

(a) the lending target in priority sector of the State Bank of Indore for the financial year 1990-91;

(b) whether there is any short-fall of the relative targets;

(c) if so, the reasons therefor; and

(d) the action proposed to be taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) The Public Sector Banks, including State Bank of Indore, are under instructions of Reserve Bank of India (RBI) to ensure that their advances to priority sector reach 40% of the total advances. Against the above stipulated target, the achievement of State Bank of Indore was 41.03% as at the end of March, 1991.

(b) to (d) Do not arise.

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Lok Adalats in Uttar Pradesh

2462. SHRI RAM BADAN : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the places in Uttar Pradesh where Lok Adalats were held during the last one year and the number of Lok Adalats held at each place; and

(b) the number of cases disposed of by each Lok Adalat?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND THE MINIS-TER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COM-PANY AFFAIRS (SHRI RANGA-RAJAN KUMARAMANGALAM) : (a) and (b) During the period 1-4-1990 to 31-3-1991, 200 Lok Adalats have been held in Uttar Pradesh, wherein 2,22,326 cases were disposed of. The places where the Lok Adalats were held and the number of cases disposed of by each Lok Adalat are contained in the enclosed statement.